

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(OFFICE OF THE REGISTRAR GENERAL)

NOTICE

Dated : 08-07-2020

As informed by the incharge CRPF High Court of J&K at Srinagar, some CRPF personnel deployed at Srinagar wing of the High Court of J&K have tested COVID positive. As per SOPs issued by the Government, access to the High Court premises in Srinagar wing of the High Court of J&K has to remain closed for two days for sanitization purpose. No person except the sanitization workers will be permitted entry into the High Court premises on 8th and 9th of July, 2020.

Urgent cases listed on 8th and 9th of July, 2020 in Srinagar wing of the High Court of J&K shall be taken up for consideration on 10th of July 2020. Dates in other matters will be given by the concerned Bench Secretary and will be posted on the website of the High Court of J&K on 11th of July 2020.

By Order

Sd/-
Jawad Ahmed
Registrar General